

HIGH COURT FOR THE STATE OF TELANGANA:: HYDERABAD

ROC.NO. 1757/SO/2020

DATE: 22.12.2021

C I R C U L A R No. 23/SO/2021

Sub:- High Court for the State of Telangana – Proceedings filed in the Subordinate Courts in the State of Telangana – Use of A4 size papers with printing on both sides - Instructions – Issued - Reg.

- Ref:1) Letter dt.15.12.2021 from the Chairman, Bar Council of State of Telangana along with the representation of Advocate & Member.
2) High Court's Circular No.18/SO/2020 in Roc.No. 1757/SO/2020 dated 18.11.2021.

It is brought to the notice of the High Court by the Chairman, Bar Council of State of Telangana vide letter reference 1st cited, that Hon'ble High Court issued Circular instructions making it mandatory for filing Petitions, Affidavits, Counters, Memorandum of Appeals and other proceedings/ Documents in the High Court for the State of Telangana in A4 size paper printed on both sides with effect from 01.01.2022 and requested to the High Court to issue suitable circular instructions to all the Unit Heads in the State to make applicable the directions given in the said circular to all the Subordinate Courts in the State, so as to maintain uniformity in all Courts in the State of Telangana.

The High Court having considered the same hereby directs that all Suits, Petitions, Applications, Affidavits, Counters, Memorandum of Appeals and other proceedings/Documents, etc., to be filed in the Subordinate Courts in the State of Telangana shall be in **A4 size paper** printed on both sides of the paper.

Therefore, as directed, all the Unit Heads in the State are instructed to see that above instructions are complied with including issue of certified copies of the documents in A4 size papers and Unit Heads are further directed to circulate a copy of the circular to all the Judicial Officers/Courts in your unit to follow the instructions scrupulously.

The Circular instructions shall come into force with effect from **01.01.2022.**


**REGISTRAR (ADMINISTRATION)
I/C REGISTRAR GENERAL**

To

1. The Principal Secretary to the Hon'ble the Chief Justice (with a request to place before the Hon'ble the Chief Justice for His Lordship's kind perusal).

2. All the Personal Secretaries to the Hon'ble Judges (with a request to place before the Hon'ble Judges for their Lordship's kind perusal).
3. All the Registrars, High Court for the State of Telangana.
4. All the Unit Heads in the State of Telangana.
5. The Secretary, High Court Bar Association, High Court buildings, Hyderabad (with a request to circulate to all the members and to display in the notice board).
6. The Secretary, Bar Council for the State of Telangana, Hyderabad.
7. The Director, Telangana State Judicial Academy, Secunderabad.
8. The Member Secretary, Telangana State Legal Services Authority, Hyderabad.
9. The Secretary, High Court Legal Services Committee, Hyderabad.
10. All the Officers, High Court for the State of Telangana, Hyderabad.
11. All the Section Officers/Section Heads, High Court for the State of Telangana, Hyderabad.